

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3008  
ANSWERED ON 4<sup>TH</sup> AUGUST, 2022**

**INSTITUTE OF DRIVING TRAINING AND RESEARCH**

**3008. SHRI C.N. ANNADURAI:  
SHRI DHANUSH M. KUMAR:  
SHRIMATI MANJULATA MANDAL:  
SHRI SELVAM G.:  
SHRIMATI SUPRIYA SULE:  
SHRI KULDEEP RAI SHARMA:  
SHRI SUNIL DATTATRAY TATKARE:  
DR. DNV SENTHILKUMAR. S.:  
DR. PON GAUTHAM SIGAMANI:  
DR. AMOL RAMSING KOLHE:  
DR. SUBHASH RAMRAO BHAMRE:  
SHRI GAJANAN KIRTIKAR:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) the names of the places where Institute of Driving Training and Research (IDTR) are located in the country, State/UT-wise including Tamil Nadu, Maharashtra and Andaman and Nicobar islands;**
- (b) whether the Government has been unable to set up more such institutes in various States in the country and if so, the details thereof and the reasons therefor and the corrective steps taken in this regard;**
- (c) the details of locations identified for setting up such institutes in the country, State/UT-wise including the aforesaid States/UTs;**
- (d) whether the Government is extending financial assistance to the State Governments to implement this scheme and if so, the details thereof;**
- (e) whether the Government has any mechanism to keep a check on the utilization of funds sanctioned to the States for the purpose;**
- (f) if so, the details thereof along with States found misusing the said funds along with the action taken against them; and**

- (g) whether the Government has also set up Regional Driving Training Centre in the country and if so, the details thereof along with the financial allocation made for the purpose?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) The details of locations where Institute of Driving Training and Research (IDTR) have been sanctioned by Ministry of Road Transport & Highways under its scheme for setting up of IDTRs in States/UTs is given at Annexure-I.**

**(b) The Ministry of Road Transport & Highways has continued the scheme during the 15<sup>th</sup> Finance Commission cycle period to set up more IDTRs in States/UTs on the criteria of one IDTR per 5 crore population, including the already sanctioned IDTR(s) in the State. As per the population criteria, 6 States namely Bihar, Gujarat, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal qualify for setting up of new IDTR(s) during the 15<sup>th</sup> Financial Commission period.**

**(c) Proposal under the scheme is submitted to MoRT&H by the State Government concerned with Detailed Project Report including details of the land proposed for setting up of IDTR as per provisions under the scheme.**

**(d) MoRTH provides one time assistance of 100% of the capital investment subject to maximum of ₹ 17.25 Crore per IDTR as per following break up:**

- i. Civil Construction: ₹ 14 Crore**
- ii. Office and Workshop equipment: ₹ 0.75 Crore**
- iii. Vehicle and Simulator: ₹ 2.50 Crore**

**(e) & (f) The scheme provides for releasing the financial assistance in installments as per physical progress of work of the project. The scheme provides for release of an amount equal to 20% of the sanctioned central assistance as mobilization advance and subsequent installments is released on receipt of Utilisation certificate and physical progress of work against the earlier installment. The final installment equal to 15% of the sanctioned financial assistance is released as reimbursement after completion of the project and receipt of Utilisation certificate and closure report. No matter of mis-utilisation of funds under the scheme has been reported to the Ministry.**

**(g) The Ministry of Road Transport & Highways has also continued the scheme of setting up of the Regional Driving Training Centre (RDTC) during the 15<sup>th</sup> Finance Commission cycle period with criteria of one RDTC per 2.50 crore population. Under this scheme, MoRTH provides one time assistance of 100% of the capital investment subject to a maximum of Rs.5.50 crore for one RDTC. MoRTH has sanctioned 6 RDTCs and issued 'in-principle' approval for 3 other RDTCs under the Scheme. Details of the same is given at Annexure-II.**

**Statement referred to in reply to Part (a) of Lok Saba Unstarred Question No. 3008 to be answered on 04.08.2022 asked by Shri C.N. ANNADURAI and Ors. regarding Institute of Driving Training and Research.**

**State-wise list of IDTRs sanctioned by MoRTH**

<b>Sl. No</b>	<b>State</b>	<b>Location (In district)</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>Vijayawada</b>
<b>2</b>	<b>Andhra Pradesh</b>	<b>Dasri</b>
<b>3</b>	<b>Andhra Pradesh</b>	<b>Dhone, Kurnool</b>
<b>4</b>	<b>Assam</b>	<b>Guwahati</b>
<b>5</b>	<b>Bihar</b>	<b>Aurangabad</b>
<b>6</b>	<b>Chhattisgarh</b>	<b>Naya Raipur</b>
<b>7</b>	<b>Delhi</b>	<b>Sarai Kale Khan</b>
<b>8</b>	<b>Haryana</b>	<b>Bhiwani</b>
<b>9</b>	<b>Haryana</b>	<b>Rohtak</b>
<b>10</b>	<b>Himachal Pradesh</b>	<b>Mandi</b>
<b>11</b>	<b>Himachal Pradesh</b>	<b>Sarkaghat</b>
<b>12</b>	<b>Jammu &amp; Kashmir</b>	<b>Jammu</b>
<b>13</b>	<b>Jharkhand</b>	<b>Jamshedpur</b>
<b>14</b>	<b>Karnataka</b>	<b>Bellary</b>
<b>15</b>	<b>Kerala</b>	<b>Eddappa</b>
<b>16</b>	<b>Madhya Pradesh</b>	<b>Chhindawara</b>
<b>17</b>	<b>Madhya Pradesh</b>	<b>Indore</b>
<b>18</b>	<b>Maharashtra</b>	<b>Pune</b>
<b>19</b>	<b>Maharashtra</b>	<b>Lature</b>
<b>20</b>	<b>Maharashtra</b>	<b>Nagpur</b>
<b>21</b>	<b>Manipur</b>	<b>Imphal</b>
<b>22</b>	<b>Nagaland</b>	<b>Dimapur</b>
<b>23</b>	<b>Odisha</b>	<b>Jeypore</b>
<b>24</b>	<b>Rajasthan</b>	<b>Rajasmand</b>
<b>25</b>	<b>Sikkim</b>	<b>Pakyong</b>
<b>26</b>	<b>Telangana</b>	<b>Karimnagar</b>
<b>27</b>	<b>Tripura</b>	<b>Agartala</b>
<b>28</b>	<b>Uttar Pradesh</b>	<b>Kanpur</b>
<b>29</b>	<b>Uttar Pradesh</b>	<b>Rai Baraily</b>
<b>30</b>	<b>Uttarakhand</b>	<b>Dehradun</b>
<b>31</b>	<b>West Bengal</b>	<b>Kolkata</b>

**Statement referred to in reply to Part (g) of Lok Saba Unstarred Question No. 3008 to be answered on 04.08.2022 asked by Shri C.N. ANNADURAI and Ors. regarding Institute of Driving Training and Research.**

**(i) Details of RDTCs sanctioned:**

<b>Sl. No.</b>	<b>State</b>	<b>location (in district)</b>
<b>1</b>	<b>Maharashtra</b>	<b>Wardha</b>
<b>2</b>	<b>Maharashtra</b>	<b>Nanded</b>
<b>3</b>	<b>Maharashtra</b>	<b>Amravati</b>
<b>4</b>	<b>Maharashtra</b>	<b>Nagpur</b>
<b>5</b>	<b>Rajasthan</b>	<b>Ajmer</b>
<b>6</b>	<b>West Bengal</b>	<b>Kolkata</b>

**(ii) Details of RDTCs “in-principle” approved:**

<b>Sl. No.</b>	<b>State</b>	<b>location (in district)</b>
<b>1</b>	<b>Maharashtra</b>	<b>Yavatmal</b>
<b>2</b>	<b>Rajasthan</b>	<b>Hanumangarh</b>
<b>3</b>	<b>Madhya Pradesh</b>	<b>Chhatarpur</b>

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